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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A. No.138 of 2008  
S.Satyanarayana ....Applicant  
-Versus-  
Union of India & Others. .... Respondents

For the Applicant: M/s.Achintya Das, D.Mohanty, Counsel

For the Respondents: Mr.S.K.Ojha, SC

(For details refers the cause title of the OA]

Order dated the 18<sup>th</sup> March, 2011.

C O R A M

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)  
A N D  
THE HON'BLE MR.A.K.PATNAIK, MEMBER (J)

.....

Having heard Learned Counsel for both sides,

without going to the merit of the matter this OA is dismissed being without jurisdiction with liberty to the applicant to approach before the appropriate Bench having jurisdiction to entertain and decide the matter.

  
(A.K.PATNAIK)  
Member (Judicial)

  
(C.R.MOHAPATRA)  
Member (Admn.)